

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1669
ANSWERED ON:23.03.2012
DEVELOPMENT OF TRIBAL SCHEDULED AREAS
Hazari Shri Maheshwar ;Solanki Shri Makhansingh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of proposals received by the Union Government for the development of tribal scheduled areas during each of the last three years and the current year, State-wise;
- (b) the follow-up action taken thereon alongwith the number of pending proposals, State-wise;
- (c) the funds sanctioned and utilized by the State Governments during the said period; and
- (d) the time by which these pending proposals are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a)to(d): There are two special area programmes of the Ministry viz. Special Central Assistance to Tribal Sub-Plan and Grant under Article 275(1) of the Constitution, which cater to the development of Scheduled Areas, spread over 9 States (Schedule V States) in the country. Under SCA to TSP funds are provided to the 22 TSP State Governments, including the above 9 States as an additive to the State Plan to bring about a more rapid economic development of tribals in the States, for employment-cum-income generation activities of BPL ST families and SHGs/Community. Under the programme of Grant under Article 275(1), Grant-in-aid are released to 26 States, including 9 States in Scheduled areas having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. This grant is used to abridge critical gaps in infrastructure.

Proposals received from the State Governments under these programmes are considered in accordance with the guidelines laid down and subject to submission of complete proposals alongwith utilization certificates due, progress report for past years etc. The funding under the programmes is on annual basis and accordingly proposals received are disposed of within the financial year applicable.

Details of funds released under both the programmes and utilization reported for the last three years and current year are given at Annexure – I & II.